

Delay and arrears Committee

Pendency in Subordinate Court of J&K both Civil & Criminal (Main) Cases

S. No.		01.10.2018 – 31.12.2018
1	Number of such cases pending at the start of the Quarter	3538
2	Number of such cases Instituted in the Quarter	601
3	Number of such cases disposed of in the Quarter	603
4	Number of such cases pending at the end of the Quarter	3536
5	Number of such cases pending at the end of Quarter that have been pending for more than 5 years	278

A. Prevention of Corruption Act


Pendency of Cases

S. No.		01.10.2018 – 31.12.2018
1	Number of such cases pending at the start of the Quarter	NIL
2	Number of such cases Instituted in the Quarter	/
3	Number of such cases disposed of in the Quarter	/
4	Number of such cases pending at the end of the Quarter	/
5	Number of such cases pending at the end of Quarter that have been pending for more than 3 years	NIL

B. Crime against Women

Pendency of cases

S. No.		01.10.2018 – 31.12.2018
1	Number of such cases pending at the start of the Quarter	200—
2	Number of such cases Instituted in the Quarter	40—
3	Number of such cases disposed of in the Quarter	38—
4	Number of such cases pending at the end of the Quarter	202—
5	Number of such cases pending at the end of Quarter that have been pending for more than 5 years	25—


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C. Crime against Senior Citizens

Pendency of Cases

S. No.		01.10.2018 - 31.12.2018
1	Number of such cases pending at the start of the Quarter	189 -
2	Number of such cases Instituted in the Quarter	26 -
3	Number of such cases disposed of in the Quarter	25 -
4	Number of such cases pending at the end of the Quarter	190 -
5	Number of such cases pending at the end of Quarter that have been pending for more than 5 years	02 -

D. Crime against Marginalized Sections


Pendency of Cases

S. No.		01.10.2018 - 31.12.2018
1	Number of such cases pending at the start of the Quarter	03
2	Number of such cases Instituted in the Quarter	09
3	Number of such cases disposed of in the Quarter	02
4	Number of such cases pending at the end of the Quarter	10
5	Number of such cases pending at the end of Quarter that have been pending for more than 5 years	—

E. Crime against Differently disable persons

Pendency of cases

S. No.		01.10.2018 - 31.12.2018
1	Number of such cases pending at the start of the Quarter	11
2	Number of such cases Instituted in the Quarter	02
3	Number of such cases disposed of in the Quarter	01
4	Number of such cases pending at the end of the Quarter	12
5	Number of such cases pending at the end of Quarter that have been pending for more than 5 years	—


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Monitoring mechanism for tracking the progress of cases to under-Trial Prisoners

A. Details Regarding Number of Under-Trial Prisoners in the State:

Sl. No.		As on 31.12.2018
1.	Total number of inmates in all the jails of the State (including under-trial prisoners)	—
2.	Total number of under-trial prisoners	—
3.	Percentage under-trial prisoners	—

B. Detail regarding Criminal cases pertaining to under-trial prisoners.

Sl. No.		As on 31.12.2018
1	Total number of Criminal Cases pending in the District (all categories including Sessions Courts and Magistrate Courts)	—
2	Total number of cases pertaining to Under-Trial prisoners	95
3	Number of cases of the criminal cases of the Under-Trial prisoners having duration of :	—
a)	Less than One year	54
b)	1-3 years	25
c)	3-5 years	10
d)	5-10 years	06
e)	More than 10 years	—


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